

the institutions recognised by the Commission and which are registered under the Registration of Societies Act 1860. The Commission ensures the supervision of proper utilisation of funds through its zonal officers and internal audit parties.

नजरखरो मिल्स, उज्जैन

२६ जी राबेलाब व्यास क्या आज और रोजगार नहीं यह बताने की कृपा करेंगे कि

(क) उज्जैन की नजरखली मिल्स किस तारीख को बन्द हुई,

(ख) इस के फलस्वरूप कितने मजदूर बेरोजगार हो गये, और

(ग) इन मजदूरों को रोजगार दिलाने के लिये क्या कार्यवाही की जा रही है ?

अथ उपरोक्त (ओ आदिबि चरी)

(क) २१ जून, १९५७

(ख) ८६३।

(ग) टेक्स्टाइल कमिश्नर इस सम्बन्ध में आवश्यक कार्यवाही कर रहे हैं।

Cement Factory

27. Shri Doraiswami Goundar: Will the Minister of Commerce and Industry be pleased to state whether there is any proposal to start a cement factory at Krishnagiri and at Harur taluk, Salem District, Madras during the Second Five Year Plan period?

The Minister of Industry (Shri Manubhai Shah): An application under the Industries (Development and Regulation) Act, 1951 for setting up a Cement Factory in Salem District has been received and is under consideration.

12 hrs.

DEATH OF DR A N SINHA

Mr. Speaker: I have to inform the House of the sad demise of Dr. A N. Sinha who died on the 5th July, 1957, at Patna at the age of 71.

Dr Sinha was a member of the Central Legislative Assembly from 1935 to 1937 and in 1937, he was elected to the Bihar Legislative Assembly. He became the Finance Minister in the Bihar Ministry in 1937 and held that office till his death.

The House will join with me in conveying our condolences to the members of his family. The House may stand in silence for a couple of minutes to express its sorrow.

The Members then stood in silence for two minutes

MOTIONS FOR ADJOURNMENT

PROPOSED STRIKE OF P & T EMPLOYEES

Mr. Speaker: I have received notice of an adjournment motion tabled by Shri Sadhan Gupta. It reads

"The failure of the Government to redress the grievances of the employees of Post and Telegraph Department, as a result of which, a General Strike of such employees is to take place"

The Minister of Co-operation (Dr. P. S. Deshmukh): May I clarify the position? (Interruptions)

Mr. Speaker: I thought there was a change of portfolios.

The Minister of Transport and Communications (Shri Lal Bahadur Shastri): I have received a number of 'call attention' notices and also a number of short notice questions on this subject. If you will permit me, I shall